IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

CP/CA. No. (IB)-71(PB)/2017

IN THE MATTER OF:

M/s Electrosteel Steel Ltd.

.... APPLICANT / PETITIONER

Vs

M/s Imperia Structures Ltd.

RESPONDENT

SECTION:

Under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 01.09.2017

Coram:

R. VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN HON'BLE MEMBER (TECHNICAL)

For the APPLICANT / PETITIONER

:- Mr. Naman Joshi, Advocate

Mr. Ankit Rajgarhia, Advocate

For the RESPONDENT

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ORDER

Learned Counsel for the petitioner is present. Since the matter was heard by Hon'ble President and Mr. R. Varadharajan on 02.08.2017 for clarifications. Let this matter be placed before the appropriate Bench consisting of Hon'ble President and Mr. R. Varadharajan on 8th September 2017.

(DEEPA KRISHAN) MEMBER (TECHNICAL) (R. VARADHARAJAN) MEMBER (JUDICIAL)